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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.11.2017

NAME OF THE PARTIES: Dilip Timblo
V/s.
Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
	Walter Lewis i/b Muller & Muller for Respondent No. 1	Advocates	
	Akeezar Fairuzabshay Advocates and Asifdir Chavade Advocates.	Advocates	
	i/b HSA Advocates for Respondent no-		
	Joseph Kodiarthara - Sr Counsel		
	Eric Correa		
	Aakash Rebello		
	Atul Desai		
	Deepa Nagpal		
	Kunjita Solanki i/b Kanga & Company Advocates for Petitioner		

Contd.....2

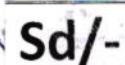
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ORDER

TCP No. 46/397-398/NCLT/MB/MAH/2007

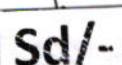
Part heard.

List this matter for further hearing on **13.11.2017**.



Sd/-

V. NALLASENAPATHY
Member (Technical)



Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)